

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †1652
ANSWERED ON 28.11.2019

MONITORING OF WATER PROJECTS

†1652. SHRI DIPSINH SHANKARSINH RATHOD

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government proposes to monitor all water related projects being implemented in different parts of the country;
- (b) if so, whether the Government has taken any steps in this regard;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) to (d) All water resources projects implemented in different parts of the country by the Department of Water Resources, River Development and Ganga Rejuvenation (DoWR, RD & GR) or by the State Governments with Central Assistance or External Aid are monitored by the DoWR, RD & GR, Ministry of Jal Shakti. A three-tier system of monitoring for major and medium irrigation projects, consisting of the Centre, State and Project level, has been adopted since 1975 and the Central Water Commission (CWC) is entrusted with the work at the Centre. Monitoring Unit of the CWC monitors inter-State, externally aided and centrally assisted projects at the Headquarters as well in the respective field units. Also, individual water resources schemes of the DoWR, RD & GR have their respective inbuilt monitoring systems.

Monitoring of projects under the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) are carried out through visits undertaken by officials Central Water Commission (CWC) field offices, and by Project Monitoring Unit (PMU) established in the Department. The progress of project implementation are reviewed periodically by the Project Implementation and Review Committee (PIRC) constituted for the purpose.

In case of Flood Management and Border Areas Programme (FMBAP), monitoring is carried out by the Central Water Commission (CWC), Ganga Flood Control Commission (GFCC) and Brahmaputra Board (BB) for projects located in their respective jurisdictions. These organisations also provide necessary guidance in preparation/ submission of the funding proposals in time for appraisal and release of Central Assistance.

Various projects sanctioned for pollution abatement of River Ganga under the Namami Gange Programme are regularly monitored by the National Mission for Clean Ganga (NMCG) and the Central Pollution Control Board (CPCB). CPCB monitors the work progress on weekly basis and takes quarterly review meetings with the State Pollution Control Boards. Regular inter-State review meetings are taken by NMCG for smooth progress of work. CPCB also conducts regular review meetings with data service provider on the Real Time Water Quality Monitoring (RTWQM) Stations and provides monthly progress reports to NMCG on matters relating to RTWQM activities and Manual Water Quality Monitoring.
